

America through a well organised net work of smugglers; and

(b) if so, the details thereof and the steps contemplated in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). No such report is available with the Government. However, certain instances of attempted manufacture of morphine and heroin in the opium poppy growing area have been reported which appears to be mainly for internal consumption.

The field formations remain vigilant to curb such illicit activities. The preventive and intelligence machinery has been geared up and appropriate enforcement measures are taken in co-ordination with the Central and State Government authorities concerned. A liberalised reward scheme has been announced by the Government under which the Central and State enforcement officers and their informants are entitled to rewards for drug seizures. The drug offenders are proceeded against, and punished under the Narcotic Drugs and Psychotropic Substances Act, 1985.

Workshop Public Executives

2419. SHRI ARIF MOHAMMED KHAN :
SHRIMATI BASAVARAJESWARI :

Will the Minister of PLANNING be pleased to state :

(a) whether Government have examined the report prepared by the Department of Personnel and Pensions on the basis of the discussions at the recently held workshop of political executives and public Administrators;

(b) if so, the details of the projects included and whether they were included with the prior approval of the Planning Commission; and

(c) whether any assessment has been made about their likely impact on Plan projects ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) No report was prepared by the Ministry of Personnel and Training, Administrative Reforms, Public Grievances and Pension, based on discussions held in the Workshops on Development Administration wherein Central Ministers and Senior Civil Servants participated.

(b) and (c). Do not arise.

Seizure of Narcotics

2420. SHRI PRATAPRAO B. BHOSALE : Will the Minister of FINANCE be pleased to state :

(a) whether during the course of raids conducted during January and February, 1987 huge quantities of opium, smack and other narcotics have been seized; and

(b) if so, details thereof with names of places and quantity of narcotics seized during each raid and its value in international market ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). A statement indicating drug-wise State-wise seizures made in January and February (upto 20.2.1987—figures provisional), 1987 is given below.

No precise value of the drugs seized can be furnished as the illicit market price varies widely depending upon various factors like purity of the drug, place of origin, local demand and supply position, etc.